

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2.MA 622/2019

In

C.P. (IB)211(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.07.2019**

NAME OF THE PARTIES: Dena Bank

v/s.

Om Shiv Hydro Power and Construction Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Application allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)



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On 29.01.2020


Assistant Registrar
National Company Law Tribunal Mumbai Bench